HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ABSTRACT

High Court for the State of Telangana – HOLIDAYS – Declaration of Public Holiday **on 28th May, 2026 (Thursday)** on account of Bakrid festival (Eid-ul-Adha) **instead of 27th May, 2026 (Wednesday)** to the District Judiciary including all the Tribunals and Labour Courts in the State of Telangana and declaring **27th May, 2026 (Wednesday) as working day** – **Notified**.

ROC.NO.2083/SO/2025 **DATED: 25.05.2026**

Notification No. 10/SO/2026

Read: High Court's Notification Nos .14, 15/SO/2025, dt.11.12.2025 and Notification No. 08/SO/2026, dt. 05.05.2026.

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In partial modification of the High Court's Notifications read above, the High Court for the State of Telangana hereby declares Public Holiday on **Thursday the 28th May, 2026** on account of **Bakrid festival (Eid-ul-Adha)** instead of **27th May, 2026 (Wednesday)** to the District Judiciary including all the Tribunals and Labour Courts in the State of Telangana and declaring **27th May, 2026 (Wednesday) as working day**.

REGISTRAR (JUDICIAL-I)
I/C REGISTRAR GENERAL

To

1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for kind perusal)
2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
3) All the Registrars, High Court for the State of Telangana.
4) All the Unit Heads in the State of Telangana.
5) All the Officers, High Court for the State of Telangana.
6) All the Section Heads, High Court for the State of Telangana.
7) The Director, Telangana State Judicial Academy, Secunderabad.
8) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9) The Secretary, H.C. Legal Service Committee, Hyderabad.
10) The Advocate General, State of Telangana, Hyderabad.
11) The Secretary to Governor, State of Telangana, Rajbhavan, Hyderabad.
12) The Chief Secretary to Government, Government of Telangana, Hyderabad.

13) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
14) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
15) The Chairman, Industrial Tribunals (I,II & Addl.), Chandra Vihar (1st floor),M.J.Road, Hyderabad-500001.
16) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
17) The Chaiman,Tribunal for Disciplinary Proceedings, Chandra Vihar (5th floor), M.J.Road, Hyderabad-500001.
18) The Chairperson, Telangana Value Added Tax Appellate Tribunal, Commercial Taxes Complex, Nampally, Hyderabad-500001.
19) The Presiding Officers, Labour Courts I, II & III, Chandra Vihar (1st floor), M.J.Road, Hyderabad-500001 Hyderabad.
20) The Secretary General, Supreme Court of India, New Delhi.
21) The Registrar, Railway Claims Tribunal, Hyderabad.
22) The Income Tax Tribunal, Hyderabad
23) The Registrar, Lokayukta for the State of Telangana, 5-9-49, Basheerbagh, Hyderabad-63.
24) The Registrar, T. S. Consumer Disputes Redressal Commission, Eruvaka Building, Khairatabad, Hyd-500004.
25) The Secretary, Bar Council of Telangana, Hyderabad.
26) The Accountant General, Telangana, Hyderabad.
27) The Deputy Solicitor General, High Court Buildings, Hyderabad.
28) The Public Prosecutor for the State of Telangana, Hyderabad.
29) The Administrator, Government Pleaders, Hyderabad.
30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
31) The Special Judge for Trial of CBI Cases, Hyderabad.
32) The Director of Prosecutions, Lakdi-ka-pool, Hyderabad.
33) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
34) The President, Telangana High Court Advocates' Association, Hyderabad.
35) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
36) The concerned, High Court Dispensary.
37) The concerned Railway Reservation Counter.
38) The concerned, Mee Seva counter.
39) The Commissioner, Information & Public Relations, Hyderabad. (with a request to publish the notification in all local dailies)
40) The Director, All India Radio, Public Gardens, Hyderabad.

} With a request for making necessary announcement

41) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
42) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.

} For publication in the Newspaper

43) The DeputyDirector, Public Relations, Telangana Secretariat, Hyderabad.
44) The Overseer, High Court for the State of Telangana.
45) SPARE.